

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-129/2006/173/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 6<sup>th</sup> January, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/77 dated 04.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 07.01.2023 till the morning of 09.01.2023**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-129/2006/174/A, dated , 06-01-2023**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Ras